

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 40/BB/2018	-	Admission	252	M/s Insys Instruments Systems (India) Pvt Ltd Vs ROC

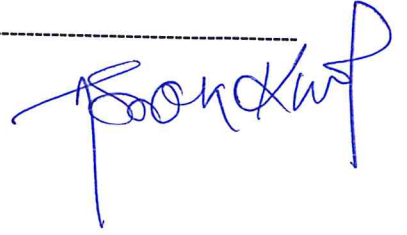
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

CS ASHOK KUMAR  
TRIPATHY  
9972824635  
9535151234

Insys instruments  
Systems (India)  
Pvt Ltd



**ORDER**

PCS for Petitioner is present. Matter is listed today for admission. Issue notice to ROC, Karnataka. Registry to prepare notice; PCS to collect notice and serve on ROC and file proof of service. List it on 16.02.2018.

  
Member (T)

  
Member (J)